

(Schedule)	
FORM A	
PUBLIC ANNOUNCEMENT	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF SHREE DAKSH JYOT SILK MILLS PVT. LTD.	
RELEVANT PARTICULARS	
1 Name of corporate debtor	SHREE DAKSH JYOT SILK MILLS PVT. LTD.
2 Date of incorporation of corporate debtor	25th April, 1988
3 Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Mumbai
4 Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U99999MH1988PTC047141
5 Address of the registered office and principal office (if any) of corporate debtor	Survey No. 20, 695/2/5, New Mulchand Compound, Katai Village, Bhiwandi Thane MH 421302 IN
6 Insolvency commencement date in respect of corporate debtor	15-02-2020 (Order dated 13th February, 2020 of Hon'ble NCLT Mumbai)
7 Estimated date of closure of insolvency resolution process	13-08-2020
8 Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Vimal Kumar Agrawal IBBI/IPA-001/IP-P00741/2017-2018/11247
9 Address and e-mail of the interim resolution professional, as registered with the Board	Office No. 11-12, Krishna Kunj, Above HDFC Bank Ltd., Near East-West Flyover, Bhayander West, Thane, 401101, Maharashtra. E-mail: vimalpagarwal@rediffmail.com
10 Address and e-mail to be used for correspondence with the interim resolution professional	Office No. 11-12, Krishna Kunj, Above HDFC Bank Ltd., Near East-West Flyover, Bhayander West, Thane, 401101, Maharashtra. E-mail: cirp.dakshjyot@gmail.com
11 Last date for submission of claims	29-02-2020
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/downloadform.html (b) Not Applicable
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Shree Daksh Jyot Silk Mills Pvt Ltd. on 13-02-2020. The creditors of SHREE DAKSH JYOT SILK MILLS Pvt.LTD., are hereby called upon to submit their claims with proof on or before 29-02-2020 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Sd/-  Name and Signature of Interim Resolution Professional : Vimal Kumar Agrawal Date and Place : 17-02-2020, Mumbai	

